

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

C.A.T.A./MP. No. 380 /1993 (in O.A. 418 /93)

Smt. Kesbar Devi & Ors. Versus V.O.D. & Ors.


Date of Order	Orders
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This is an M.P. (in O.A. No. /93) for permission to file joint application in the O.A. It is in order.

50/10/12/1997

12/7

Register & Put up in Court for admission on 20-7-93 d/w O.A. No. 418 /93


REGISTRAR
C.A.T., JAIPUR

20.7.93 Sh. B.L. Arasthi, Counsel for the petitioner v.

Heard. MP for ~~joint~~ ^{joining} together and for permission to file a joint application is hereby allowed.

MP stands disposed of accordingly.


(O. P. Sharma)
Administrative Member

Krishna
Gopal Krishna
Member (Jud.)

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Date 29-7-93

8